

SPECIAL BENCH

ITEM NO.189

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA NO.37/2023 IN CP No.73/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MOTIWALA FOUNDATION CHARITABLE TRUST V/S PRASHANT GLASS WORKS PVT LTD & ORS.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sagar Mehrotra, Proxy for
Sh. Tanmay Sadh, Adv.

: *For the Petitioner/ Applicant*

ORDER

Ld. Proxy Counsel representing the Petitioner/ Applicant is present physically.

- 1. This being a Special Bench, at the request of the learned proxy counsel representing the Petitioner/ Applicant, the matter is adjourned for further hearing on 22nd August, 2024 before the Regular Bench, and to be taken up higher on Board.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*